

Interim Resolution Professional / Resolution Professional : Ashish Vyas IBBI Registration No. IBBI/IPA-001/IP-P-01520/2018-2019/12267

Name of the corporate debtor: MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED.; Date of commencement of CIRP: 1st July, 2022.; List of creditors as on: 25th May, 2023.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.

Sr.no	Name of Creditors	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Dr S Subramanian	27/07/2022	160,622,500	160,622,500		-	-	No	4.53%	0	0	0	0	
2	Jasbinder Singh	29/09/2022	8,625,000	1,000,000		-	-	No	0.03%	-	0	7,625,000	0	
3	Manvata Properties LLP	29/09/2022	34,500,000	3,000,000		-	-	No	0.08%	-	0	31,500,000	0	
4	Poonam Enterprises	28/09/2022	55,400,000	55,400,000		-	-	No	1.56%	0	0	0	0	
5	Mr. Surana & Company	22/11/2022	1,320,000	1,320,000		-	-	No	0.04%	0	0	0	0	
6	Union Bank of India	18/05/2023	846,316,908	-				No	0	0	0	846,316,908	0	
	<b>Total</b>		<b>1,106,784,408</b>	<b>221,342,500</b>		-	-			-	-	<b>885,441,908</b>	-	